

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL HELD ON 28-01-2021 AT 10:30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER : S.K. Ganesh & 4 others
NAME OF THE RESPONDENTS : Bidar Rubber & Reclaims Pvt Ltd & 8 others
UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

Ld. Counsel Ms. S. Manjula Devi for the Applicant is present. Counsel for the Applicant is represented by Ld. Counsel Mr. B. Dhanraj.

List the matter on **19.02.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs